

Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

APPEAL No. 205 OF 2012

Dated : 30th April, 2013

Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member

Powergrid Corporation of India Ltd. Appellant(s)

Versus

Central Electricity Regulatory Commission & Ors. Respondent(s)

Counsel for the Appellant(s): Mr. Param Kr. Mishra

Counsel for the Respondent(s): Mr. Manoj Dubey for R.2

ORDER

The learned counsel for the Appellant again seeks time for filing the Rejoinder. Accordingly, he is directed to file the same on or before 09.05.2013 after serving copy on the other side.

Post the matter on **13.05.2013.**

(Rakesh Nath)
Technical Member

(Justice M. Karpaga Vinayagam)
Chairperson

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